

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3414.
TO BE ANSWERED ON WEDNESDAY, THE 23RD MARCH, 2022.**

NEW PATENT RIGHTS

3414. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the new Patent Rights issued under Intellectual Property Rights in India during the last five years;
- (b) whether the issued patents were commercially successfully; and
- (c) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): The details of the new Patent Rights issued in India during the last five years is as below:

FY	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 15.03.2022)
No. of Patents granted	9847	13045	15283	24936	28391	28091

- (b) & (c): Under the Patent Act, 1970, every patentee and every licensee is required to furnish detail in Form 27, regarding the extent to which the patented invention has been worked on a commercial scale in India on an annual basis and not the information on commercial success of said patented invention.
